

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/01/2019

O.A./260/15/2019

FOR INTERIM PRAYER

BHARAT PARICHHA

-V/S-

D/O POST

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. R.C. Swain

FOR RESPONDENTS(S) Adv.: Mr. B.R. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for both the sides.</p> <p>Ld. Counsel for the applicant submitted that a representation at Annexure-A/5 in which he claims that the applicant has not been paid the salary for the period he actually worked.</p> <p>With the consent of Ld. Counsel for both the parties the O.A. is disposed of with a direction to Respondent No.3/competent authority to whom a copy of the representation dated 13.02.2018 (Annexure-A/5) has been addressed, to consider the said representation as per the extant rules regarding disbursement of the salary payable to the applicant as per rules and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within a period of two months from the date of receipt of certified copy of this order.</p>

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of accordingly at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.3 within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 07.01.2019.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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